

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/33(KB)2023  
IA(I.B.C)/941(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS PRATIMA PANDEY</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr.Rahul Auddy, Adv. ] For the PNB

Mr.Aditya Gooptu, Adv. ]

Ms.Manju Bhuteria, Adv. ] For the Personal Guarantor

Ms.Shreya Choudhury,Adv. ]

Mr.Raj Singhanian, ]RP in person

**O R D E R**

1. Ld.Counsel for the on both sides present.
2. Ld.Counsel for the Personal Guarantor seeks time to file reply to the petition as well as report of RP.
3. Let the same be done within three weeks.
4. Post the matter on **31/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**